

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE MINISTRY OF FINANCE
NEW DELHI: THE 23rd AUGUST, 1979.

NOTIFICATION
INCOME TAX

No. 2977(F.No. 203/184/78-ITA.II): It is hereby notified for general information that the institution mentioned below has been approved by the Indian Council of Social Science Research the prescribed authority for the purposes of clause (iii) of sub-section(1) of Section 35 of the Income-tax Act, 1961, subject to the following conditions:-

- i) The Funds collected by the Nagpur Management Association under this exemption will be utilized exclusively for promotion of research in social sciences.
- ii) That the Association shall maintain separate accounts of the funds collected by them under the exemption.
- iii) That the Association shall send an annual Report to the Indian Council of Social Science Research, New Delhi showing the funds collected under the exemption and the manner in which the funds were utilized.

INSTITUTION

NAGPUR MANAGEMENT ASSOCIATION, NAGPUR.

This notification is effective for a period of 3 years from 1.4.1979 to 31.3.1982.

Sd/-
(J.P. SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA

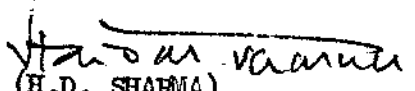
Copy forwarded to:-

1. All Commissioners of Income-tax, (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/ Publication and Public Relations, New Delhi.
3. Directorate of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundry Lane, New Delhi-1.
4. The Secretary, Indian Council of Social Science Research, 11 P.A. Hostel, Indraprastha Estate, New Delhi with reference to his letter No.F.6-2/79-A dated 3.4.1979.
5. Shri H.P. Salve, 54-A, whole sale cloth market, Gandhi Bagh, Nagpur-440002. The Association may also kindly send a copy of the report as (iii) above to the concerned CIT for information & guidance.
6. Comptroller & Auditor General of India, (20 copies).
7. Bulletin Section of D.I.(RS&P), New Delhi (5 copies).

AUTHORISED FOR ISSUE

Sd/- (J.P. SHARMA)
DIRECTOR TO THE GOVERNMENT OF INDIA

No.CC/ITA.II/2851/674/RSP/79.


(H.D. SHARMA)
ASSISTANT DIRECTOR (RS&P).

* SHARMA *